mental post offices and are retained for 10 years on annual review basis. If after a period of 10 years of the opening of the experimental post office, the post office is found to work within the permissible limit of loss;

(i) of Rs. 240/- per annum provided that no post office exists within the distance of 2 miles; or

(ii) Rs. 360/- per annum provided that no post office exists within the distance of 3 miles; or

(iii) beyond Rs. 360/- but within Rs. 500/- per annum provided that no post office exists within the distance of 5 miles.

The post office is made permanent and no compensation becomes due from the sponsoring party. If, however, the loss is beyond the permissible limit of loss of Rs. 240, 360, 500, then the post office is to be closed down.

In case the Departmental norms are not fulfilled and the Post Office is to be opened to meet the specific requirements of sponsoring party, the party has to bear the Non-Returnable Contribution of an amount equal to the entire anticipated loss of the proposed post office.

Employment opportunity to Nurses

5146. SHRI K. MALLANNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of unemployed nurses in the country and the details of employment opportunities that exist at present and likely to arise during the ensuring year; and

(b) the steps taken by Government to counteract the trend of brain-drain in respect of trained nurses?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The information is being collected and will be laid on the Table of the Sabha.

(b) The cases are examined on merits and the general policy is not to encourage foreign assignment on a mass scale of para-medical personnel in which there is a definite shortage.

Diamond drilling at Kolihan Copper Mine

5147. SHRI S. G. MURUGAIYAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether due to wrong planning of Additional Chief Geologist, Kolihan Copper Mine the Diamond Drilling work had stopped at K.C.M.; and

(b) action taken in this regard?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) No, Sir. The underground diamond drilling at Kolihan Mine is far ahead of the requirement of exploration for ore production, and this activity has been temporarily suspended until new drilling faces are available at the next mining level viz. at 306 metre level horizon.

(b) Does not arise.

बिहार राज्य सरकार द्वारा राज्य के प्राइवेट मेडिकल कालेजों को अपने अधिकार में लेना

5148. डा० रामजी सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार सरकार ने केन्द्रीय सरकार के परामर्श से राज्य के पांच प्राइवेट मेडिकल कालेजों को अपने अधिकार में लिया है ;

(ख) क्या सरकार को पता है कि इन कालेजों में लगभग चार हजार विद्यार्थियों का भविष्य अंधकार में है क्योंकि भारतीय चिकित्सा परिषद् ने उन्हें मान्यता नहीं दी है ;

(ग) क्या बिहार सरकार ने उन्हें भारतीय चिकित्सा परिषद् से मान्यता दिलाने के विचार से अपने अधिकार में लिया है ;

(घ) क्या उन्होंने नालन्दा और श्री कृष्ण मेडिकल कालेजों का निरीक्षण किया था तथा क्या उन्होंने उनकी कठिनाइयां दूर करने का भी आश्वासन दिया था ; और

(ङ) यदि हां, तो इस दिशा में सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : (क) जी हां, बिहार प्राइवेट मेडिकल कालेज (प्रबन्ध ग्रहण) अध्यादेश केन्द्रीय सरकार की सहमति से जारी किया गया था।

(ख) भारतीय चिकित्सा परिषद् एक सांविधिक निकाय है जो यह तसल्ली हो जाने के बाद कि उनमें शिक्षण संबंधी मान-दण्ड और अन्य सुविधाएं परिषद् द्वारा निर्धारित किए गए मार्ग निर्देशक सिद्धान्तों के अनुरूप ही हैं मेडिकल कालेजों को मान्यता देती है। इन पांच कालेजों में से जमशेदपुर मेडिकल कालेज को परिषद् ने पहले ही मान्यता दे दी है। परिषद् ने अन्य चार कालेजों का निरीक्षण पहले कर लिया है और अगले कुछ महीनों में विश्वविद्यालय परीक्षा के समय इनका निरीक्षण फिर से किया जा रहा है। इन्हें मान्यता देने के प्रश्न पर इन कालेजों में उपलब्ध सुविधाओं तथा परीक्षाओं के स्तर को ध्यान में रखते हुए विचार किया जाएगा।

(ग) बिहार सरकार ने इन कालेजों के प्रबंध को अपने हाथ में ले लिया है ताकि वहां पर चिकित्सा के उप-स्नातकों के प्रशिक्षण के लिए भारतीय चिकित्सा परिषद् द्वारा निर्धारित सुविधाएं उपलब्ध हो जाएं। ऐसा करने से बिहार सरकार का यह भी इरादा है कि इन कालेजों में प्रति व्यक्ति शुल्क लेने की प्रथा बन्द हो जाए।

(घ) और (ङ). स्वास्थ्य तथा परिवार कल्याण मंत्री ने हाल ही में बिहार के नालन्दा तथा श्री कृष्ण मेडिकल कालेजों का दौरा किया था। बिहार सरकार द्वारा अपने अधिकार में लिए गए प्राइवेट मेडिकल कालेजों को चलाने के लिए वार्षिक राज्य योजना में चालू वित्तीय वर्ष के लिए अतिरिक्त धन की व्यवस्था करने सम्बन्धी प्रश्न पर केन्द्रीय सरकार अभी भी सक्रिय रूप से विचार कर रही है।

Sterilisation operations performed in Orissa

5149. SHRI GOVINDA MUNDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of sterilization operations performed during emergency in Orissa;

(b) number of such cases in Tribal areas of Orissa;

(c) number of deaths reported during post-operation period; and

(d) steps taken to give relief to the bereaved families?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The number of sterilisations performed in the State of Orissa during the years 1975-76 and 1976-77, which cover the emergency period are 125,040 and 320, 264 respectively. The figure given for the year 1976-77 is provisional.

(b) The number of sterilisations performed in the six districts of Orissa where more than one-fourth of the population are tribals viz. Keonjhar, Mayurbhanj, Phulbani, Kalahandi, Sambalpur and Sundargarh, are given below:—

1975-76 . .	47,611
1976-77 . .	113,045 (Provisional)

(c) According to the information received from the State Government, deaths occurred in 51 cases of sterilisation performed during 1975-76 and 1976-77. On investigation 38 deaths were found to be related to sterilisation complications and the remaining 13 were not.

(d) The State Government reported in May 1977 that the question of exgratia payment to the bereaved families was under consideration. The state Government has been requested to expedite the payment.